

National Company Law Tribunal

Allahabad Bench

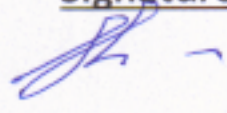
CP NO 96/ALLD/2017

CA NO.27/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: Indian Tonners & Developers Ltd

SECTION OF THE COMPANIES ACT: U/S 230/232 of Company act of 2013

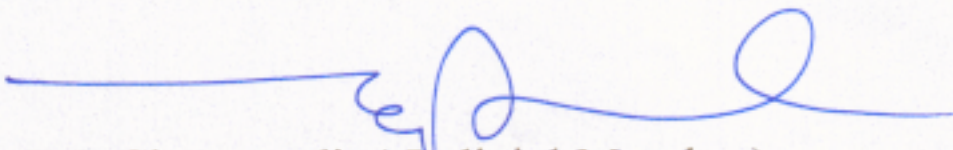
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Shahid Kazmi	Advocate	Petitioner	
<u>2.</u>				

Order dated 02.03.2017

CP NO 96/ALD/2017 M/S Indian tonners and Developers Ltd.

Parties are represented by their learned counsels the OL seeks time for filing  
report/affidavit of RD. Time is granted.

The Matter be listed on 17.03.2017.

  
H.P Chaturvedi ( Judicial Member)

02/03/2017

Dated 02.03.2017